

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:5514  
ANSWERED ON:24.04.2001  
IMPORT OF ANALGIN  
VILAS BABURAO MUTTEMWAR

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a): whether it is a fact that a large quantity of Analgin is being imported from china and Taiwan;
- (b) if so, the quantity imported during the last three years;
- (c) the price of the imported Analgin in comparison to the one provided in India;
- (d) whether the variation in rates has resulted in the closure of many indigenous units; and
- (e) if so, the steps being taken to stop the dumping of this medicine with a view to protect the indigenous industry ?

**Answer**

THE MINISTER OF CHEMICALS & FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA)

(a) & (b) : The quantity of India's import of Analgin (bulk drug) from China and Taiwan during the last 3 years, to the extent available, is furnished below.

Quantity ( in kgs.)	Value (in Rs. )	
1997-98	58000	13070464/-
1998-99	6700	1438110/-
1999-00	196527	34489876/-

Source:- Monthly Statistics of the Foreign Trade of India (Annual Numbers 1997-98, 1998-99, DGCI&S, Ministry of Commerce).

(c): The notified price of this scheduled bulk drug is Rs. 378/kg fixed on 23.12.98. The market price of this bulk drug is Rs. 308.33/kg during the last six months.

(d) & (e) The designated Authority appointed by the Government of India conducts Anti- Dumping investigations in India under Sections 9 A, 9 B and 9 C of the Customs Tariff Act, 1975 as amended in 1995. The initiation of Anti-Dumping investigations is undertaken when the domestic industry files a fully documented petition to the Designated Authority or when information is received from any other source with sufficient evidence of dumping, injury to the domestic industry and causal link between the dumping of the imported goods and injury. In the case of Analgin, the anti-dumping authority has found that the domestic industry has suffered material injury caused cumulatively by the imports from China PR and Taiwan. Vide custom Notification 38/2001 dated 9.4.2001, provisional anti-dumping duty at the rate of US dollar 9.778 per kg for imports from China PR and US dollar 9.875 per kg for imports from Taiwan has been levied.